

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

IA 467 of 2020 in IA 338 of 2020 in CP(IB) 167 of 2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2021**

**Name of the Company:** Nuvoco Vistas Corporation  
V/s  
Ishavashyam Infra LLP

**Section:** 60(5) IBC, 2016/9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel for Resolution Professional appeared.

IA 467 of 2020 is filed by Resolution Professional for withdrawal of main CP. Sole CoC consented for withdrawal by way of E-mail which is at page 87. Hence, this application stands disposed-off being withdrawn. Corporate Debtor stands released from rigours of CIRP

Accordingly, IA 467 of 2020 stands disposed-off.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 27<sup>th</sup> day of January, 2021

**Prakash**

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**